

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 4/AM16
SCHEDULED TO BE HELD ON 29.04.2015
(HELD ON 06.05.2015)
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. 4/87-NC-7/2015 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' which was scheduled to be held on 29.04.2015, was held on 06.05.2015 under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri O.P. Sharma, Jt. Industrial Adviser, D/o C&PC
- 2) Shri Nand Lal, Senior Development Officer, DIPP
- 3) Smt. Chander Kanta Pandey, FTDO
- 4) Shri Seikhomang Kipgen, Dy. DGFT

2. The Committee confirmed Minutes of NC Meeting Nos. 1/AM16, 2/AM16 and 3/AM16 held on 22.04.2015.

3. The Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

ONLINE CASES

Case No.:15/21/87-ALC1/2014	Party Name:TRIMURTI POLYCHEM PVT LTD	Meet No/Date:4/87- ALC1/2015 06.05.2015	Status: Deferred
HQ File :01/87/050/00168/AM15/	RLA File :07/24/040/00083/AM15/	Lic.No/Date:0710105189 19.06.2014	Defer Date:20.05.2015
Decision: A D/L No. 46011/67/2014-PC.II dated 09.01.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 20.02.2015 giving 15 days time for submission of information. Reply awaited from the firm.			

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2	Case No.:8/21/87-ALC1/2014	Party Name:WELBROS FOAM INDUSTRIES	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00161/AM15/	RLA File :05/24/040/00163/AM15/	Lic.No/Date:0510389662 11.07.2014	Defer Date:20.05.2015
Decision: A D/L No. 46011/78/2014-PC.II dated 21.01.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 18.02.2015 giving 15 days time for submission of information. Reply awaited from the firm.				

3	Case No.:23/36/87-ALC1/2014	Party Name:GRASIM INDUSTRIES LTD.,	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00332/AM15/	RLA File :34/24/040/00154/AM15/	Lic.No/Date:3410040571 23.09.2014	Defer Date:20.05.2015
Decision: A D/L No. 46011/80/2014-PC.II dated 09.01.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 18.02.2015 giving 15 days time for submission of information. Reply awaited from the firm.				

4	Case No.:11/51/87-ALC1/2014	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00476/AM15/	RLA File :17/24/040/00080/AM15/	Lic.No/Date:1710005926 30.09.2014	Defer Date:27.05.2015
Decision:. A copy of application has been forwarded to D/o C&PC on 13.03.2015. Comments awaited from D/o C&PC.				

5	Case No.:8/36/87-ALC1/2014	Party Name:ESTER INDUSTRIES LTD	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00317/AM15/	RLA File :05/23/040/00245/AM15/	Lic.No/Date:0510391593 15.10.2014	Defer Date:20.05.2015
Decision: A D/L No. 46011/92/2014-PC.II dated 09.01.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 18.02.2015 giving 15 days time for submission of information. Reply awaited from the firm.				

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6	Case No.:24/36/87-ALC1/2014	Party Name:GRASIM INDUSTRIES LTD.,	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00333/AM15/	RLA File :34/24/040/00176/AM15/	Lic.No/Date:3410040622 17.10.2014	Defer Date:20.05.2015
Decision: A D/L No. 46011/80/2014-PC.II dated 09.01.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 20.02.2015 giving 15 days time for submission of information. Reply awaited from the firm.				

7	Case No.:1/36/87-ALC1/2014	Party Name:QREX FLEX PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00310/AM15/	RLA File :52/24/040/00038/AM15/	Lic.No/Date:5210041273 21.10.2014	Defer Date:27.05.2015
Decision: In response to D/L dated 09.01.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 28.04.2014. Comments awaited from D/o C&PC.				

8	Case No.:10/36/87-ALC1/2014	Party Name:VINYL TUBES PVT.LTD.,	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00319/AM15/	RLA File :05/24/040/00272/AM15/	Lic.No/Date:0510391723 22.10.2014	Defer Date:20.05.2015
Decision: A D/L No. 46011/37/2014-PC.II dated 09.01.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 20.02.2015 giving 15 days time for submission of information. Reply awaited from the firm.				

9	Case No.:12/51/87-ALC1/2014	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00477/AM15/	RLA File :17/24/040/00113/AM15/	Lic.No/Date:1710005966 05.11.2014	Defer Date:27.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.03.2015. Comments awaited from D/o C&PC.				

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10	Case No.:23/4/87-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00027/AM16/	RLA File :17/24/040/00110/AM15/	Lic.No/Date:1710005963 05.11.2014	Defer Date:03.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

11	Case No.:10/51/87-ALC1/2014	Party Name:AVI ADDITIVES PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00475/AM15/	RLA File :09/24/040/00025/AM15/	Lic.No/Date:0910061304 25.11.2014	Defer Date:27.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.03.2015. Comments awaited from D/o C&PC.				

12	Case No.:36/4/87-ALC1/2015	Party Name:GRASIM INDUSTRIES LTD.,	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00040/AM16/	RLA File :34/24/040/00240/AM15/	Lic.No/Date:3410040831 23.12.2014	Defer Date:03.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

13	Case No.:1/45/87-ALC1/2014	Party Name:INDO RAMA SYNTHETICS (INDIA) LTD	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00401/AM15/	RLA File :50/24/040/00016/AM15/	Lic.No/Date:5010002175 26.12.2014	Defer Date:03.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

14	Case No.:13/51/87-ALC1/2014	Party Name:REX POLYEXTRUSION LIMITED,	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00478/AM15/	RLA File :31/83/040/00206/AM15/	Lic.No/Date:3110065166 31.12.2014	Defer Date:27.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.03.2015. Comments awaited from D/o C&PC.				

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15	Case No.:2/44/87-ALC1/2014	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00398/AM15/	RLA File :34/24/040/00258/AM15/	Lic.No/Date:3410040873 16.01.2015	Defer Date:20.05.2015
Decision: RLA, Vadodara and firm were requested vide letter dated 18.02.2015 to furnish application expeditiously. Application awaited from RLA, Vadodara and firm.				

16	Case No.:3/44/87-ALC1/2014	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00399/AM15/	RLA File :34/24/040/00257/AM15/	Lic.No/Date:3410040875 16.01.2015	Defer Date:20.05.2015
Decision: RLA, Vadodara and firm were requested vide letter dated 18.02.2015 to furnish application expeditiously. Application awaited from RLA, Vadodara and firm.				

17	Case No.:17/51/87-ALC1/2014	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00482/AM15/	RLA File :34/24/040/00261/AM15/	Lic.No/Date:3410040874 16.01.2015	Defer Date:27.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.03.2015. Comments awaited from D/o C&PC.				

18	Case No.:18/51/87-ALC1/2014	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00483/AM15/	RLA File :34/24/040/00265/AM15/	Lic.No/Date:3410040902 27.01.2015	Defer Date:27.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.03.2015. Comments awaited from D/o C&PC.				

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19	Case No.: 14/51/87-ALC1/2014	Party Name: BALAJI AMINES LIMITED	Meet No/Date: 4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00479/AM15/	RLA File :31/83/040/00231/AM15/	Lic.No/Date: 3110065234 28.01.2015	Defer Date: 27.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.03.2015. Comments awaited from D/o C&PC.				

20	Case No.: 26/4/87-ALC1/2015	Party Name: JESONS INDUSTRIES LTD.	Meet No/Date: 4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00030/AM16/	RLA File :03/94/040/00982/AM15/	Lic.No/Date: 0310793359 28.01.2015	Defer Date: 03.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

21	Case No.: 1/46/87-ALC1/2014	Party Name: R. K. RECLAIM AND RUBBER PRODUCTS PVT LTD	Meet No/Date: 4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00420/AM15/	RLA File :34/24/040/00284/AM15/	Lic.No/Date: 3410040914 29.01.2015	Defer Date: 20.05.2015
Decision: RLA, Vadodara and firm were requested vide letter dated 27.02.2015 to furnish application expeditiously. Application awaited from RLA, Vadodara and firm.				

22	Case No.: 15/51/87-ALC1/2014	Party Name: POLYBOND INDIA PVT.LTD.	Meet No/Date: 4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00480/AM15/	RLA File :31/83/040/00235/AM15/	Lic.No/Date: 3110065237 29.01.2015	Defer Date: 27.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.03.2015. Comments awaited from D/o C&PC.				

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Case No.: 27/4/87-ALC1/2015	Party Name: EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date: 4/87-ALC1/2015 06.05.2015	Status: Approved
HQ File :01/87/050/00031/AM16/	RLA File :03/94/040/01002/AM15/	Lic.No/Date:0310793443 30.01.2015	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 45/87-ALC1/2014 dated 04.02.2015 in Case No. 28/42/87-ALC1/2014, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Exacol TMP 950 (Polyether Polyol)	1 kg	1. Trimethylolpropane	0.778 kg
		2. Propylene Oxide	0.249 kg

RLA may take consequential action as per Policy / Procedures.

Case No.: 3/51/87-ALC1/2014	Party Name: ALP OVERSEAS PVT.LTD.	Meet No/Date: 4/87-ALC1/2015 06.05.2015	Status: Approved
HQ File :01/87/050/00468/AM15/	RLA File :05/23/040/00487/AM15/	Lic.No/Date:0510393053 02.02.2015	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 7/65/2015-TSW dated 30.03.2015, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Compounded Rubber Unvulcanised in Primary form or in plates, sheets or strips	18,50,000 kgs	1. Carbon Black	26.53 kg
		2. Hydrocarbon Rubber	42.85 kg
		3. Zinc Oxide	8.163 kg
		4. Stearic Acid	2.04 kg
		5. Paraffin Oil (Process Oil)	22.44 kg

RLA may take consequential action as per Policy / Procedures.

25	Case No.: 28/4/87-ALC1/2015	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00032/AM16/	RLA File :03/94/040/01041/AM15/	Lic.No/Date:0310793496 02.02.2015	Defer Date:03.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

26	Case No.: 32/4/87-ALC1/2015	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00036/AM16/	RLA File :03/95/040/00861/AM15/	Lic.No/Date:0310793489 02.02.2015	Defer Date:03.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

27	Case No.: 1/51/87-ALC1/2014	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00466/AM15/	RLA File :02/24/040/00212/AM15/	Lic.No/Date:0210205507 03.02.2015	Defer Date:27.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.03.2015. Comments awaited from D/o C&PC.				

28	Case No.: 19/51/87-ALC1/2014	Party Name:RAJSIIA CHEMICALS PVT.LTD,	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00484/AM15/	RLA File :34/24/040/00279/AM15/	Lic.No/Date:3410040924 04.02.2015	Defer Date:27.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.03.2015. Comments awaited from D/o C&PC.				

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29	Case No.:5/51/87-ALC1/2014	Party Name:COLORPLAST SYSTEMS PVT LTD	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00470/AM15/	RLA File :05/23/040/00500/AM15/	Lic.No/Date:0510393096 05.02.2015	Defer Date:27.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.03.2015. Comments awaited from D/o C&PC.				

30	Case No.:8/51/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00473/AM15/	RLA File :08/24/040/00404/AM15/	Lic.No/Date:0810134559 10.02.2015	Defer Date:27.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.03.2015. Comments awaited from D/o C&PC.				

31	Case No.:31/4/87-ALC1/2015	Party Name:LLOYD INSULATIONS (INDIA) LIMITED	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00035/AM16/	RLA File :03/95/040/00713/AM15/	Lic.No/Date:0310793752 10.02.2015	Defer Date:03.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

32	Case No.:4/51/87-ALC1/2014	Party Name:ALOK INDUSTRIES	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00469/AM15/	RLA File :05/23/040/00493/AM15/	Lic.No/Date:0510393161 11.02.2015	Defer Date:27.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.03.2015. Comments awaited from D/o C&PC.				

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Case No.:29/4/87-ALC1/2015	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:4/87- ALC1/2015 06.05.2015	Status: Approved
HQ File :01/87/050/00033/AM16/	RLA File :03/94/040/01050/AM15/	Lic.No/Date:0310793770 11.02.2015	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 48/87-ALC1/2014 dated 25.02.2015 in Case No. 4/48/87-ALC1/2014, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyester Polyol (EXPOL PH 240)	1 kg	1. Phthalic Anhydride	0.3788 kg
		2. Diethylene Glycol	0.6137 kg
		3. Adipic Acid	0.1285 kg
		4. Catalyst (Fascat 4100)	0.00026 kg

RLA may take consequential action as per Policy / Procedures.

	Case No.:2/51/87-ALC1/2014	Party Name:MANALI PETROCHEMICALS LIMITED	Meet No/Date:4/87- ALC1/2015 06.05.2015	Status: Deferred
34	HQ File :01/87/050/00467/AM15/	RLA File :04/24/040/00217/AM15/	Lic.No/Date:0410160139 12.02.2015	Defer Date:27.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.03.2015. Comments awaited from D/o C&PC.				

	Case No.:24/4/87-ALC1/2015	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:4/87- ALC1/2015 06.05.2015	Status: Deferred
35	HQ File :01/87/050/00028/AM16/	RLA File :03/94/040/00774/AM15/	Lic.No/Date:0310793872 13.02.2015	Defer Date:03.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

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36	Case No.:1/48/87-ALC1/2014	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00450/AM15/	RLA File :09/24/040/00610/AM15/	Lic.No/Date:0910061620 16.02.2015	Defer Date:20.05.2015
Decision: RLA, Hyderabad and firm were requested vide letter dated 13.03.2015 to furnish application expeditiously. Application awaited from RLA, Hyderabad and firm.				

37	Case No.:9/51/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00474/AM15/	RLA File :08/24/040/00418/AM15/	Lic.No/Date:0810134609 18.02.2015	Defer Date:27.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.03.2015. Comments awaited from D/o C&PC.				

38	Case No.:25/4/87-ALC1/2015	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00029/AM16/	RLA File :03/94/040/00775/AM15/	Lic.No/Date:0310793948 18.02.2015	Defer Date:03.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

39	Case No.:33/4/87-ALC1/2015	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00037/AM16/	RLA File :03/95/040/00975/AM15/	Lic.No/Date:0310793955 18.02.2015	Defer Date:03.06.2015
Decision: A copy of application has been forwarded to DIPP on 06.05.2015. Comments awaited from DIPP.				

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40	Case No.:9/4/87-ALC1/2015	Party Name:ARMOR PLAST LTD.,	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00013/AM16/	RLA File :07/24/040/00423/AM15/	Lic.No/Date:0710107660 19.02.2015	Defer Date:03.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

41	Case No.:22/4/87-ALC1/2015	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00026/AM16/	RLA File :15/24/040/00021/AM15/	Lic.No/Date:1510022045 24.02.2015	Defer Date:03.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

42	Case No.:3/4/87-ALC1/2015	Party Name:NEXGEN FLUOROPOLYMERS PVT. LTD	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00007/AM16/	RLA File :05/24/040/00566/AM15/	Lic.No/Date:0510393362 25.02.2015	Defer Date:03.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

43	Case No.:30/4/87-ALC1/2015	Party Name:GALA SHRINK FIT	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00034/AM16/	RLA File :03/94/040/01075/AM15/	Lic.No/Date:0310794140 25.02.2015	Defer Date:03.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

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44	Case No.:4/4/87-ALC1/2015	Party Name:SAMPARK INDUSTRIES LTD	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00008/AM16/	RLA File :05/24/040/00568/AM15/	Lic.No/Date:0510393391 26.02.2015	Defer Date:03.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

45	Case No.:34/4/87-ALC1/2015	Party Name:R.R.KABEL LIMITED,	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00038/AM16/	RLA File :03/95/040/00992/AM15/	Lic.No/Date:0310794217 26.02.2015	Defer Date:03.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

46	Case No.:35/4/87-ALC1/2015	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00039/AM16/	RLA File :03/95/040/01008/AM15/	Lic.No/Date:0310794211 26.02.2015	Defer Date:03.06.2015
Decision: A copy of application has been forwarded to DIPP on 06.05.2015. Comments awaited from DIPP.				

47	Case No.:16/51/87-ALC1/2014	Party Name:V.K.A. POLYMERS PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00481/AM15/	RLA File :32/24/040/00025/AM15/	Lic.No/Date:3210077449 27.02.2015	Defer Date:27.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.03.2015. Comments awaited from D/o C&PC.				

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48	Case No.:1/4/87-ALC1/2015	Party Name:GAJRAJ AGENCIES PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Approved										
	HQ File :01/87/050/00005/AM16/	RLA File :02/24/040/00226/AM15/	Lic.No/Date:0210205611 03.03.2015											
Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 46/87-ALC1/2014 dated 11.02.2015 in Case No. 2/36/87-ALC1/2014, following adhoc norms are approved:														
<table border="1"> <thead> <tr> <th>EXPORT ITEM</th> <th>QTY</th> <th>IMPORT ITEM</th> <th>QTY</th> </tr> </thead> <tbody> <tr> <td rowspan="2">Polyethylene Compound (Containing 35 $\pm$ 1% LLDPE and 65 $\pm$ 1% Calcium Carbonate)</td> <td rowspan="2">1 kg</td> <td>1. LLDPE Granules</td> <td>0.350 kg</td> </tr> <tr> <td>2. Calcium Carbonate</td> <td>0.650 kg</td> </tr> </tbody> </table>					EXPORT ITEM	QTY	IMPORT ITEM	QTY	Polyethylene Compound (Containing 35 $\pm$ 1% LLDPE and 65 $\pm$ 1% Calcium Carbonate)	1 kg	1. LLDPE Granules	0.350 kg	2. Calcium Carbonate	0.650 kg
EXPORT ITEM	QTY	IMPORT ITEM	QTY											
Polyethylene Compound (Containing 35 $\pm$ 1% LLDPE and 65 $\pm$ 1% Calcium Carbonate)	1 kg	1. LLDPE Granules	0.350 kg											
		2. Calcium Carbonate	0.650 kg											
RLA may take consequential action as per Policy / Procedures.														

49	Case No.:6/4/87-ALC1/2015	Party Name:MARUTI TECHNO RUBBER PVT.LTD.	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00010/AM16/	RLA File :05/24/040/00582/AM15/	Lic.No/Date:0510393483 05.03.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

50	Case No.:10/4/87-ALC1/2015	Party Name:IMPEL EXPORTS	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00014/AM16/	RLA File :07/24/040/00436/AM15/	Lic.No/Date:0710107762 09.03.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

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51	Case No.:5/4/87-ALC1/2015	Party Name:PIONEER POLYLEATHERS PVT LTD	Meet No/Date:4/87- ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00009/AM16/	RLA File :05/24/040/00571/AM15/	Lic.No/Date:0510393570 13.03.2015	Defer Date:03.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

52	Case No.:18/4/87-ALC1/2015	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:4/87- ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00022/AM16/	RLA File :08/24/040/00421/AM15/	Lic.No/Date:0810134815 16.03.2015	Defer Date:03.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

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Case No.:19/4/87-ALC1/2015	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:4/87- ALC1/2015 06.05.2015	Status: Approved																		
HQ File :01/87/050/00023/AM16/	RLA File :08/24/040/00455/AM15/	Lic.No/Date:0810134812 16.03.2015																			
Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 21/87-ALC1/2014 dated 20.08.2014 in Case No. 8/14/87-ALC1/2014, following adhoc norms are approved:																					
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="4">Alkyd Resin CA - 3045 (Resin Content 60 $\pm$ 2%)</td><td rowspan="4">1 kg</td><td>1. Phthalic Anhydride</td><td>0.215 kg</td></tr><tr><td>2. Glycerine</td><td>0.120 kg</td></tr><tr><td>3. Benzoic Acid</td><td>0.045 kg</td></tr><tr><td>4. Toluene</td><td>0.420 kg</td></tr><tr><td colspan="4">RLA may take consequential action as per Policy / Procedures.</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	Alkyd Resin CA - 3045 (Resin Content 60 $\pm$ 2%)	1 kg	1. Phthalic Anhydride	0.215 kg	2. Glycerine	0.120 kg	3. Benzoic Acid	0.045 kg	4. Toluene	0.420 kg	RLA may take consequential action as per Policy / Procedures.			
EXPORT ITEM	QTY	IMPORT ITEM	QTY																		
Alkyd Resin CA - 3045 (Resin Content 60 $\pm$ 2%)	1 kg	1. Phthalic Anhydride	0.215 kg																		
		2. Glycerine	0.120 kg																		
		3. Benzoic Acid	0.045 kg																		
		4. Toluene	0.420 kg																		
RLA may take consequential action as per Policy / Procedures.																					

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54	Case No.: 2/4/87-ALC1/2015	Party Name:ALOK MASTERBATCHES PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00006/AM16/	RLA File :05/23/040/00548/AM15/	Lic.No/Date:0510393591 17.03.2015	Defer Date:03.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

55	Case No.: 11/4/87-ALC1/2015	Party Name:ARMOR PLAST LTD.,	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00015/AM16/	RLA File :07/24/040/00460/AM15/	Lic.No/Date:0710107856 17.03.2015	Defer Date:03.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

56	Case No.: 20/4/87-ALC1/2015	Party Name:GOPALA POLYPLAST LTD.	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00024/AM16/	RLA File :08/24/040/00471/AM15/	Lic.No/Date:0810134855 19.03.2015	Defer Date:03.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

57	Case No.: 21/4/87-ALC1/2015	Party Name:GOPALA POLYPLAST LTD.	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00025/AM16/	RLA File :08/24/040/00472/AM15/	Lic.No/Date:0810134856 19.03.2015	Defer Date:03.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

58	Case No.: 12/4/87-ALC1/2015	Party Name:SUPER MOUNT PACK PVT.LTD,	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00016/AM16/	RLA File :07/24/040/00469/AM15/	Lic.No/Date:0710107940 26.03.2015	Defer Date:03.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

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59	Case No.:8/4/87-ALC1/2015	Party Name:KHANNA POLYRIB(P)LTD.,	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00012/AM16/	RLA File :06/24/040/00039/AM15/	Lic.No/Date:0610038104 30.03.2015	Defer Date:03.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

60	Case No.:7/4/87-ALC1/2015	Party Name:SINGH PLASTICISERS & RESINS (I) PVT.LTD.	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00011/AM16/	RLA File :05/24/040/00613/AM15/	Lic.No/Date:0510393802 31.03.2015	Defer Date:03.06.2015
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

61	Case No.:13/4/87-ALC1/2015	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00017/AM16/	RLA File :07/24/040/00479/AM15/	Lic.No/Date:0710107960 31.03.2015	Defer Date:03.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

62	Case No.:14/4/87-ALC1/2015	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00018/AM16/	RLA File :07/24/040/00480/AM15/	Lic.No/Date:0710107961 31.03.2015	Defer Date:03.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

63	Case No.:15/4/87-ALC1/2015	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00019/AM16/	RLA File :07/24/040/00481/AM15/	Lic.No/Date:0710107963 31.03.2015	Defer Date:03.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

64	Case No.:16/4/87-ALC1/2015	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00020/AM16/	RLA File :07/24/040/00482/AM15/	Lic.No/Date:0710107966 31.03.2015	Defer Date:03.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

65	Case No.:17/4/87-ALC1/2015	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00021/AM16/	RLA File :07/24/040/00483/AM15/	Lic.No/Date:0710107967 31.03.2015	Defer Date:03.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

66	Case No.:37/4/87-ALC1/2015	Party Name:AAKASH PLASTOPACK PVT.LTD.,	Meet No/Date:4/87-ALC1/2015 06.05.2015	Status: Deferred
	HQ File :01/87/050/00041/AM16/	RLA File :52/24/040/00003/AM16/	Lic.No/Date:5210041501 21.04.2015	Defer Date:03.06.2015
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

Meeting ended with thanks to Chair and all participants.

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